

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2834**  
ANSWERED ON 18.08.2025

**AMENITIES FOR MINORITY IN URBAN CLUSTERS OF ODISHA**

2834. SMT. SULATA DEO:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether there is a proposal to expand health centres and sanitation infrastructure in minority-dominated urban clusters of the State of Odisha under the 15-point programme; and  
(b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) & (b): The Prime Minister's new 15-point programme for welfare of minorities is implemented in the country, including the State of Odisha, as an overarching programme. The programme covers various schemes/initiatives of the Government implemented by various ministries/departments with an aim to ensure that under privileged and weaker sections of six centrally notified minority communities, viz. Muslim, Buddhist, Christian, Jain, Parsi and Sikh, have equal opportunities for availing various Government welfare schemes, including schemes for their economic, educational and social empowerment.

The schemes are being implemented by the respective ministries/departments under the saturation approach of the Government. Under the saturation approach of the Government many of the components have achieved mainstreaming.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme and one of the flagship programmes of the Ministry of Minority Affairs, aims at creation of community infrastructure and addressing development deficits in the identified Minority Concentration Areas (MCAs) across the country. These deficits are addressed in sectors such as Health, Skill Development, Education, Women Centric Projects, Drinking Water & Supply, Sanitation and Sports.

The primary objective of PMJVK is to improve the socio-economic conditions of the notified minority communities in these identified areas by providing better infrastructure and basic amenities, thereby ensuring inclusive growth and equitable access to public services. Under the scheme, project proposals are formulated by the respective State Governments/Union Territory Administrations. Such proposals may be submitted for any eligible district where the minority population constitutes more than 25% within a 15 km radius. No proposal has been received from the State of Odisha under PMJVK till date.

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